S. No.	Name of the Company	Name of the State	Sector	Product	000' MT Installed capacity in nutrient terms as on 1-4-1994 Nitrogen—(N) Phosphate (P)
39	Punjab National Fertilizers & Chemicals Ltd., Nangal.	Punjab	Private	Ammonium Chloride	16.0 (N)
40	Fertilizers Corporation of India Limited, Gorakhpur	Uttar Pradesh	Pablic	Urea	131.0 (N)
41	Indian Farmers Fertilizers Cooperative Limited, Phulpur	Uttar Pradesh	Cooperative	e Urea	228,0 (N)
42	Indian Farmers Fertilizers Cooperative Limited, Anonla.	-do-	-do-	Urea	334.0 (N)
43	Chand Chapp Fertilizers and Chemicals Limited, Kanpur	-do-	Private	Urea	310.0 (N)
44	Indo-Gulf Fertilizers and Chemicals Corporation Limted, Jagdishpur.	-do-	-do-	Urea	334.0 (N)
45	National Fertilizers Limited, Panipat.	Haryana	Public	Urea	235.0 (N)
,5	Hindustan Partilizers Corporation Limited, Namrup-I	Assam	-do-	Ammonium Sulphate	21.0 (N)
47	Hindustan Fertilizers Corporation Ltd., Namrup-II.	-do-	-do-	Ulea	152.0 (N)
48	Hindustan Fertilizers Corporation Limited, Namrup-III.	-do-	-do-	Urea	177.0 (N)

## Rectification of the mechanical defects of Haldia Project

- 332. SHRI T. VENKATRAM REDDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether Government propose to rectify the mechanical defects in the installation of Haldia Fertilizer Project;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (c) The Haldia Fertilizer

Project could not be commissioned due to frequent equipment breakdowns Ultimately. the commissioning activities of the Project were suspended in October, 1986. Thereafter, various alternatives for rehabilitation of the Haldia Project were examined by the Government but none of these was found to economically technically viable. In the meantime, the Hindustan Fertilider Corporation Limited (HFC) as a company, including its Haldia Project, has been declared sick by the Board for Industrial and Financial Reconstruction (BIFR) in November, 1992. Any decision on the future of

Project would depend upon the outcome of the proceedings pending before the BIFR, which is a quasi-judicial authority.

## Unearthening of fertilizer subsidy fraud

- 333. SiARI S. S. AHL'UWALIA: Will the Minister of CHEMICALS AND FERFILIZERS be pleased to state:
- (a) whether Government's attention has been drawn to the news item entitled "Fertilizer Subsidy fraud unearthed", as appeared in the Economic Times dated 10th April, 1994; and

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS FERTILIZERS (SHRI EDUARDO FAL-EIRO): (a) and (b) Income-Tax authorities undertook investigation into the affairs of two Single Superphosphate (SSP) units, viz... Harshvardhan Chemicals and Minerals Ltd. and Madhuban Chemicals and Mfg. Works Ltd., for the assessment year<sub>8</sub> 1990-91 and 1991-92. In the course of investigation, it has been revealed that these two units had earlier claimed subsidy for quantities higher than actually produced. Subsidy is not payable on phosphatic fertilizers including SSP w.e.f. 25-8-1992 However, subsidy dues in respect of these two units for prior periods have been withheld by the Officer of the Fertilizer Industry Coordination mittee (FICC).

## Fertilizer Industry

334. SHRI VIRENDRA KATARIA Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that two of the four Public Sector Fertilizer companies, namely, National Fertilizers Limited and Rashtriya Chemicals & Fertilizers Limited are without any Managing Director, if so, since when and the reasons therefor;
- (b) whether it also a fact that the other two, Hindustan Fertilizer Corporation of India, are sick with no production,

if so, the reasons therefor and since how long they have been sick; and

(c) who is responsible for the neglect of the Fertilizer Industry and what steps are being taken to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FAL-EIRO): (a) The Chairman & Managing Director (CMD) of Rashtriya Chemicals & Fertilizes Ltd. (RCF) was placed under suspension with effect from 19.5.92 pending regular departmental action major penalty against him. The post of CMD, RCF, actually fell vacant in December, 1993, when the suspended CMD, RCF was adjusted against a supernumerary post of CMD. The post of Managing Director, National Fertilizers Limited has been vacant w.e.f. 1-11-92 on retirement of the last incumbent. Alternative arrangements have been made till the regular appointments are effected.

(b) and (c) The units of Hindustan Fertilizer Corporation Ltd. (HFC) and Fertilizer Corporation of India Ltd. (FCI) are incurring losses right from the inception due to low capacity utilisation mainly on account of design deficiencies, frequent equipment breakdowns, power shortage, industrial problems etc. The Board for Industrial & Financial Reconstruction (BIFR) declared HFC and FCI as sick companies in November, 1992. It is, however, not a fact that there has been no production in HFC and FCI.

The BIFR has appointed Industrial Credit & Investment Corporation of India Ltd. (ICICI) as the Operating Agency to prepares revival package for HFC and FCI.